

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 29th May, 2015

No.HC.XI-06/2015/115/RC. In exercise of the powers conferred under Article 229 of the Constitution of India, Hon'ble the Chief Justice (Acting) of the Gauhati High Court (High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh) has been pleased to insert the following Rule, as **Rule 6 (d)** in the Gauhati High Court Services (Appointment, Conditions of Service and Conduct) Rules, 1967 in connection with educational qualification for appointment in Class-IV (Group-D) post in the Gauhati High Court and its Outlying Benches, with effect from the date of publication of the Notification:

" A candidate for appointment to the post of Class-IV (Group-D) in the Service of Gauhati High Court and its Outlying Benches must possess the educational qualification of Class-VIII standard; and those who have passed HSLC or above shall be ineligible to apply for the said post."

By Order
Sd/- H.K. Sarma,
REGISTRAR GENERAL

Memo No.HC.XI-06/2015/116-132/RC, Dated 29.05.2015.

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Mizoram, Law & Judicial Department, Aizawl.
5. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, Itanagar.
6. The Registrar (_____), Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl.
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
9. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun.
10. The Joint Registrar (_____), Gauhati High Court, Guwahati .
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.
13. The Librarian –cum- Research Officer, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr./ Mrs. Justice _____, Gauhati High Court, Guwahati.
15. The Administrative Officer (J) _____, Gauhati High Court, Guwahati.
- ✓ 16. The Systems Analyst, Gauhati High Court, Guwahati for uploading the above Notification in the High Court Website.
17. The C.A. to Registrar General, Gauhati High Court, Guwahati.

29.5.15
REGISTRAR GENERAL

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